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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CA(CAA) No. 1/NCLT/AHM/2018**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018**

Name of the Company: Sanatan Estates Pvt. Ltd.  
Sanatan projects Pvt. Ltd.  
Bakeri Projects Pvt. Ltd.  
Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	BANDISH SOPARKAR			
2.				

**ORDER**

Learned Advocate Mr. Bandish Soparkar i/b Learned Advocate Mrs. Swati Soparkar present for Applicants.

Heard arguments of learned Counsel for Applicants.

Order reserved.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 08th day of January, 2018.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**